

**COMMITTEE ON PAPERS LAID ON THE TABLE  
(2020-2021)**

**34**

**SEVENTEENTH LOK SABHA**

**THIRTY FOURTH REPORT**

(Delay in laying of the Annual Reports and Audited Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Uttarakhand)

**(Presented on 11 February, 2021)**



सत्यमेव जयते

**LOK SABHA SECRETARIAT  
NEW DELHI  
February, 2021/Magha, 1942(Saka)**

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(iii)

**COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE**  
**(2020-2021)**

**Shri Ritesh Pandey** - **Chairperson**

**M E M B E R S**

2. Shri Shafiqur Rehman Barq
3. Shri Margani Bharat
4. Dr. A. Chellakumar
5. Shri Pallab Lochan Das
6. Shri Chowdhury Mohan Jatua
7. Choudhary Mehboob Ali Kaiser
8. Dr. Amol Ramsing Kolhe
9. Shri Raja Amareshwara Naik
10. Shri Jamyang Tsering Namgyal
11. Smt. Aparupa Poddar
12. Shri T.N. Prathapan
13. Shri S. Ramalingam
14. Shri Saptagiri Ulaka
15. Shri Ashok Kumar Yadav

**SECRETARIAT**

1. Smt. Suman Arora - Joint Secretary
2. Smt. B. Visala - Director
3. Shri Munish Kumar Rewari - Additional Director
4. Shri R.K. Chaudhary - Under Secretary

## **INTRODUCTION**

I, Chairperson of the Committee on Papers Laid on the Table of the House (2020-21), having been authorized by the Committee to present this Report on their behalf, present this Thirty Fourth Report in respect of the delay in laying of the Annual Report together with the Audited Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Uttarakhand.

2. In terms of the recommendation of the Committee on Papers Laid on the Table contained in its First Report, Second Report (5th Lok Sabha) and Second Report (6th Lok Sabha) presented to the House on 08 March 1976; 12 May 1976 and 22 December 1977 respectively, the Annual Report and Audited Accounts of the Organization/Company are required to be laid on the Table of the House within nine months of the closure of the Accounting Year.

3. The Committee considered the matter of the delays in laying the Annual Reports and Audited Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Uttarakhand and took oral evidence of the representatives of the Ministry of Education (Department of School Education & Literacy) and the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Uttarakhand at their sitting held on 10<sup>th</sup> February, 2020.

4. The Committee considered and adopted this Report at their sitting held on 28<sup>th</sup> January, 2021.

5. The Committee wish to express their thanks to the officers of the Ministry of Education (Department of School Education & Literacy) and the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Uttarakhand for furnishing the written replies, other material/information and for placing their views in the matter before the Committee.

6. The Observations / Recommendations of the Committee have been printed in bold letters at the end of the Report.

**New Delhi**  
**09 February, 2021**  
**20 Magha, 1942 (Saka)**

**Ritesh Pandey**  
**Chairperson**  
**Committee on Papers Laid on the Table**  
**Lok Sabha**

**Report**

**Delay in laying of the Annual Reports and Audited Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Uttarakhand.**

The Centrally Sponsored Schemes of Sarva Shiksha Abhiyan (SSA) and Rashtriya Madhyamik Shiksha Abhiyan (RMSA) were implemented from 2002 and 2009, respectively till 2017-18. Samagra Shiksha (SS), an integrated Centrally Sponsored Scheme for School Education extending from pre-school to Class XII, was launched from 1st April, 2018 by subsuming Sarva Shiksha Abhiyan, Rashtriya Madhyamik Shiksha Abhiyan and Teacher Education. The objectives of the scheme across all levels of schooling are:-

- i. Provision for quality education and enhancing learning outcomes of students;
- ii. Bridging social and gender gaps in school education;
- iii. Ensuring equity and inclusion at all levels of school education.;
- iv. Ensuring minimum standards in schooling provisions;.
- v. Promoting vocationalization of education.;
- vi. Support States in implementation of Right of Children to Free and Compulsory Education (RTE) Act 2009; and
- vii. Strengthening and up-gradation of State Councils for Educational Research and Training (SCERT)/ State Institutes of Education and District Institutes for Education and Training (DIET) as nodal agencies for teacher training.

“Uttarakhand Sabhi ke liye Madhyamik Shiksha Parishad” was constituted under Societies Registration Act, 1960 on 7<sup>th</sup> February, 2009 with reference to the chapter 8 sub Section 8.2 of the guidelines prescribed by Govt. of India. The main objective of the formation of the Society was for functioning monitoring and quality education in school education with regard to different schemes assisted by the State and Central Govt.

2. Prior to 2014-15 the funding sharing pattern between Centre and State for Uttarakhand was 75:25. After 2014-15, fund-sharing pattern of core Centrally Sponsored Schemes for Uttarakhand is 90:10. The status of funds released to RMSA for the years 2015-16 to 2018-19 is given in **Annexure - I**.

3. In terms of the recommendation of the Committee on Papers Laid on the Table contained in its First Report, Second Report (5<sup>th</sup> Lok Sabha) and Second Report (6<sup>th</sup> Lok Sabha) presented to the House on 08 March 1976, 12 May 1976 and 22 December 1977

respectively, the Annual Report and Audited Accounts of the Organization/Company are required to be laid on the Table of the House within nine months of the closure of accounting year. To comply with this requirement proper time schedule should be laid down for compilation of Annual Report and Annual Accounts and their auditing. The Committee felt that normally a period of 3 months would be sufficient for compilation of annual accounts and their submission for audit; the next 6 months might be given for auditing of accounts; printing of the Report and sending it to Government for laying. If for any reason, the Annual Reports and Audited Accounts of the Institutes could not be laid within the prescribed period of 9 months, the Ministry concerned should lay a Statement within 30 days of the expiry of the aforesaid period or as soon as the House meets whichever is later, explaining the reasons as to why the documents could not be laid.

4. As per rule 212(3)(iv) of GFR 2005, the Annual Report and Audited Statement of Accounts of Autonomous Organizations are required to be laid on the Table of the Parliament within nine months of the close of the accounting year. Further under Rule 238 (5) of GFR 2017, the Annual Reports and accounts of Private and Voluntary Organizations receiving recurring Grants-in-aid to the tune of Rupees fifty lakhs and above should be laid on the Table of the House within nine months of the close of the succeeding financial year of the Grantee Organizations. As per Rule 238(6) of GFR 2017, the Annual Reports and Audited Accounts of Private and Voluntary Organizations or societies registered under the Registration of Societies Act, 1860, receiving one-time assistance/non-recurring Grants of Rupees fifty lakhs and above should also be laid on the Table of the House, within nine months of the closure of the succeeding financial year of the Grantee Organizations.

5. On being asked about the act, rule or regulation under which papers of the RMSA, Uttarakhand are being laid on the Table of the House and provision and time for laying of those papers on the Table of the House in the said act, rule or regulation, the Ministry in their written reply stated that as per rule 305A to C of Rules of Procedure and Conduct of Business in the Lok Sabha relating to Committee on Papers laid on the Table, reports of Societies, framed and financed by the Government Institutions or bodies funded by the Government or substantial grants provided by the Government, are required to be laid on the Table of the House. The Annual Report and Audited Accounts of the preceding year are required to be laid within the 9 months of the subsequent year. For e.g. For the year 2018-19, ending March 2019, the reports are to be submitted by December, 2019.

6. On scrutiny by the Committee reveals that the Ministry of Education had not laid the Annual Reports and Audited Accounts of RMSA, Uttarakhand for the years from 2015-16 to 2018-19 within stipulated time.

7. The chronological sequence, as submitted by the Ministry, in respect of finalization of Annual Reports and Audited Accounts of the RMSA for the years 2015-2016 to 2018-2019 are given at **Annexure-II**.

8. The Committee note that the Annual Reports and Audited Accounts of the RMSA, Uttarakhand for the years from 2015-16, 2016-17 and 2017-18 were laid on the Table of the House on 22.07.2019, 11.02.2019 and 22.07.2019 respectively by the Ministry of Education with delay of 07 to 31 months. Further the Annual Report and Audited Account for the year 2018-19 have not been laid yet. Thus, the Ministry of Education and RMSA failed to comply with the Parliamentary requirement of laying these documents within 9 months of closure of the financial year.

9. On being asked the reasons for delay in laying of the Annual Reports and Audited Accounts from the years 2015 -2016 to 2017-2018 of the RMSA, the Ministry in their written reply stated that the Annual Reports and Audited Accounts, RMSA Uttarakhand for the year 2015-16 and 2016-17 were delayed due to delay in conduct of audit in view of tough geographical conditions. The Annual Reports and Audited Accounts for the year 2017-18 were delayed due to heavy rainfall and blockage of roads in hilly area as the Audit process could not be completed timely.

10. The Committee enquired whether the Ministry agree that persistent delays in laying the documents indicate that due importance was not given to timely laying of the papers before Parliament and the things were taken in a casual manner, the Ministry in their written reply stated that recognizing the importance of laying annual reports of RMSA on the Table of the Parliament, they have been constantly pursuing the matter with the State Governments. The framework for implementation of RMSA was prepared and sent to the State Governments and UT Administrations while launching the scheme in March, 2009. The framework has a provision of preparation of annual report by the concerned States and UTs. The Annual Reports also includes audited accounts for that year. Pursuing the

above matter, they raised the concern about delay in preparation of audited accounts and annual reports in preparation of audited accounts and annual reports in the Project Approval Board (PAB) meetings other meetings with State Education Secretaries.

11. On being asked whether the Ministry/RMSA, Uttarakhand has identified the stages in which delays have occurred during all these years and how it is proposed to curtail delays in future, the Ministry of Education in their written reply stated that they raise the issue of delay in preparation of audited accounts and annual reports in the Project Approval Board (PAB) meetings and other meetings with State Education Secretaries along with D.O letters and reminders. States Governments are also being pursued on telephone for early completion of the Audited Reports and Annual Reports. The Ministry is making an effort to get the audited work completed within 6 months of the financial year so that annual report and audited accounts, including Hindi version are available on time.

12. The Committee enquired whether any remedial measures have been taken or proposed to be taken both by the Ministry and the RMSA, Uttarakhand to ensure timely laying of the documents before Parliament within the prescribed period of nine months from the close of accounting year, in future, the Ministry in their written reply had stated that the Samagra Shiksha Uttarakhand proposes to complete the process of appointment of external auditor by March end. Preferably one auditor per district as done for 2018-19 would help timely submission of audited accounts and annual report.

13. The Committee considered the matter of delays in laying of the Annual Reports and Audited Accounts of RMSA, Uttarakhand for the years 2015-2016 to 2017-2018 and on the issue took evidence of the representatives of the Ministry of Education and RMSA, Uttarakhand on 10.02.2020.

14. Elaborating further the reasons for delay in laying of the Annual Reports and Audited Accounts of the RMSA, Uttarakhand the Additional State Project Director, RMSA, Uttarakhand during the evidence explained to the Committee as under: -

‘ हमारे **13** जनपद हैं। हमने **13** जनपदों के लिए **13** ऑडिटर्स की व्यवस्था इस बार की है और प्रयास किया है कि समय से इसको हम लाएँगे। वर्ष **2015-16** और वर्ष **2016-17** की जहाँ तक बात है, उसमें हमारी तरफ से देर हुई है। देर इसलिए हुई है, क्योंकि



दूरस्थ विद्यालय हैं। हमारे करीब **2317** इंटर मीडिएट और हाई स्कूल्स हैं, जो दूरी पर स्थित हैं। सारे ऑडिट्स वाले वहाँ जाते हैं, रिपोर्ट आने में थोड़ा विलंब हो जाता है। उसके लिए हम क्षमा प्रार्थी भी हैं। इस बार हम पूरा प्रयास करेंगे कि हम इसको लाइन-अप करें।

Further, the Finance Controller of RMSA, Uttarakhand submitted as under :-

“वर्ष **2018-19** में अप्रैल-मई में उत्तराखंड में लोकल बॉडी इलेक्शंस थे, उस वजह से हमारा ऑडिटर फाइनलाइज नहीं हो पाया।”

Observations/Recommendations

15. The Committee note that the Ministry of Education and Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Uttarakhand have not adhered to the time frame stipulated in the recommendations of the Committee on Papers laid on the Table contained in Paras 1.16 and 3.5 of its First Report (5th Lok Sabha), Paras 4.16 and 4.18 of Second Reports of 5<sup>th</sup> Lok Sabha and Paras 1.12. and 2.6 to 3.8 of Second Report of 6th Lok Sabha presented to the House on 08.03.1976, 12.05.1976 and 22.12.1977 respectively regarding laying of Annual Reports and Audited Accounts on the Table of the House within nine months from the closure of the accounting year have not been complied with. These documents of RMSA, Uttarakhand for the years 2015-2016, 2016-2017 and 2017-2018 were laid with delays ranging from more than 7 to 31 months. The Committee also note that the documents for the year 2018-2019 which were required to be laid on the Table of the House within the 9 months from the date of closure of the respective financial year are not laid as yet.

16. While examining the reasons for delays in laying of the documents of the RMSA, the Committee note that undue delay had occurred due to delay in conduct of audit in view of tough geographical conditions and for the year 2017-18 undue delay had occurred due to heavy rainfall and blockage of roads in hilly area the audit process could not be completed timely. The Committee observed that the RMSA, Uttarakhand took 20 months & 28 days and 8 months & 27 days for the years 2015-16 and 2016-17 respectively to submit the documents to the Ministry. The Committee also observed that the Ministry took 9 months & 28 days, 4 months & 17 days and 7 months & 18 days for the years 2015-16, 2016-17 and 2017-18 respectively to lay the documents after receipt of the same from the RMSA, Uttarakhand. The Committee expressed its concern over these delays.

17. The Ministry of Education had apparently not been able to put in place an effective monitoring to ensure laying of documents of RMSA on the Table of both the Houses of Parliament within the stipulated time. The Ministry must make all out efforts to ensure that henceforth documents of the RMSA from 2019-2020 onwards are laid within the stipulated time. The Committee shall be informed of the compliance of these directions and also measures taken by the Ministry to avoid delays in future.

18. The Committee also impress upon the Ministry that if due to unavoidable reasons, the Annual Reports and Audited Accounts of the RMSA, Uttarakhand could not be laid on the Table of the House within the stipulated time; a statement explaining the reasons as to why the requisite documents could not be laid within prescribed period should be laid on the Table of the House within 30 days or as soon as the House meets, whichever is later.

New Delhi

28<sup>th</sup> January, 2021  
08 Magha, 1942 (Saka)

Ritesh Pandey  
Chairperson  
Committee on Papers Laid on the Table  
Lok Sabha

**Annexure - I**  
**vide para 01 of the Report**

Statement showing the funds released to the Rashtriya Madhyamik Shiksha Abhiyan,  
Uttarakhand for the years 2015-16 to 2018-19

<b><u>Year</u></b>	<b><u>Funds Released (Rs. in crore)</u></b>
2015-16	43.31
2016-17	124.64
2017-18	158.20
2018-19	56.38 *

\* (Secondary Education component under Samagra Shiksha)

**Annexure - II**  
**vide para 07 of the Report**

Statement showing the details of chronological sequence of different activities involved in finalization of Annual Reports and Audited Accounts of the Rashtriya Madhyamik Shiksha Abhiyan, Uttarakhand for the years 2015-2016 to 2018-2019

1.	The date on which Ministry/RMSA, Uttarakhand approached the audit authorities to appoint the auditors for auditing the accounts, date of their appointment; and time taken in appointment after closure of financial year;	<table border="1"> <thead> <tr> <th>Year</th> <th>Date of approach the Audit Authorities</th> <th>Date of appointment of Auditors</th> <th>Time taken in appointment after closure of Financial year</th> </tr> </thead> <tbody> <tr> <td>2015-16</td> <td>04.04.2016</td> <td>11.04.2016</td> <td>11 days</td> </tr> <tr> <td>2016-17</td> <td>24.03.2017</td> <td>08.06.2017</td> <td>02 months 06 days</td> </tr> <tr> <td>2017-18</td> <td>30.03.2018</td> <td>09.04.2018</td> <td>09 days</td> </tr> <tr> <td>2018-19</td> <td>25.02.2019</td> <td>10.11.2019</td> <td>08 months 16 days</td> </tr> </tbody> </table>	Year	Date of approach the Audit Authorities	Date of appointment of Auditors	Time taken in appointment after closure of Financial year	2015-16	04.04.2016	11.04.2016	11 days	2016-17	24.03.2017	08.06.2017	02 months 06 days	2017-18	30.03.2018	09.04.2018	09 days	2018-19	25.02.2019	10.11.2019	08 months 16 days
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2018-19	25.02.2019	10.11.2019	08 months 16 days																			
2.	The date of compilation of annual accounts of RMSA, Uttarakhand and time taken after the closure of respective accounting year;	<table border="1"> <thead> <tr> <th>Year</th> <th>Date of compilation of Audit Accounts of RMSA</th> <th>Time taken after the closure of the respective Accounting year</th> </tr> </thead> <tbody> <tr> <td>2015-16</td> <td>24.10.2016</td> <td>06 months 24 days</td> </tr> <tr> <td>2016-17</td> <td>21.11.2017</td> <td>07 months 21 days</td> </tr> <tr> <td>2017-18</td> <td>26.12.2018</td> <td>08 months 26 days</td> </tr> <tr> <td>2018-19</td> <td>16.12.2019</td> <td>08 months 16 days</td> </tr> </tbody> </table>	Year	Date of compilation of Audit Accounts of RMSA	Time taken after the closure of the respective Accounting year	2015-16	24.10.2016	06 months 24 days	2016-17	21.11.2017	07 months 21 days	2017-18	26.12.2018	08 months 26 days	2018-19	16.12.2019	08 months 16 days					
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3.	The date on which the annual accounts were submitted to auditors for auditing and time taken after appointment of auditors;	<table border="1"> <thead> <tr> <th>Year</th> <th>Date on which Annual Accounts were submitted to auditors for Auditing</th> <th>Time taken in appointment after closure of Financial year</th> </tr> </thead> <tbody> <tr> <td>2015-16</td> <td>18.04.2016</td> <td>11 days</td> </tr> <tr> <td>2016-17</td> <td>15.06.2017</td> <td>02 months 08 days</td> </tr> <tr> <td>2017-18</td> <td>16.04.2018</td> <td>16 days</td> </tr> <tr> <td>2018-19</td> <td>16.11.2018</td> <td>07 months 16 days</td> </tr> </tbody> </table>	Year	Date on which Annual Accounts were submitted to auditors for Auditing	Time taken in appointment after closure of Financial year	2015-16	18.04.2016	11 days	2016-17	15.06.2017	02 months 08 days	2017-18	16.04.2018	16 days	2018-19	16.11.2018	07 months 16 days					
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4.	The date and duration for auditing of the annual accounts of RMSA, Uttarakhand by auditors;	<table border="1"> <thead> <tr> <th>Year</th> <th>Date of Auditing of Annual Accounts</th> <th>Duration of Auditing</th> </tr> </thead> <tbody> <tr> <td>2015-16</td> <td>18.04.2016</td> <td>04 months 09 days</td> </tr> <tr> <td>2016-17</td> <td>15.06.2017</td> <td>03 months 03 days</td> </tr> <tr> <td>2017-18</td> <td>16.04.2018</td> <td>04 months 16 days</td> </tr> <tr> <td>2018-19</td> <td>16.11.2018</td> <td>15 days, One auditor per district was appointed for the work to be done.</td> </tr> </tbody> </table>	Year	Date of Auditing of Annual Accounts	Duration of Auditing	2015-16	18.04.2016	04 months 09 days	2016-17	15.06.2017	03 months 03 days	2017-18	16.04.2018	04 months 16 days	2018-19	16.11.2018	15 days, One auditor per district was appointed for the work to be done.					
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5.	The date of queries raised by auditors during auditing of annual accounts and time taken after submission of annual accounts audit authorities;	<table border="1"> <thead> <tr> <th>Year</th> <th>Date of queries raised by Auditors</th> <th>Time taken after submission of Annual Accounts to Audit Authorities</th> </tr> </thead> <tbody> <tr> <td>2015-16</td> <td>27.08.2016</td> <td>04 months 09 days</td> </tr> <tr> <td>2016-17</td> <td>26.10.2017</td> <td>04 months 11 days</td> </tr> <tr> <td>2017-18</td> <td>14.11.2018</td> <td>06 months 28 days</td> </tr> <tr> <td>2018-19</td> <td>02.12.2018</td> <td>16 days</td> </tr> </tbody> </table>	Year	Date of queries raised by Auditors	Time taken after submission of Annual Accounts to Audit Authorities	2015-16	27.08.2016	04 months 09 days	2016-17	26.10.2017	04 months 11 days	2017-18	14.11.2018	06 months 28 days	2018-19	02.12.2018	16 days					
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6.	The date on which the replies to the audit queries was furnished to the Auditors and the time taken to resolve the queries;	<table border="1"> <thead> <tr> <th>Year</th> <th>Date on replies to Audit queries was furnished</th> <th>Time taken to resolve the queries</th> </tr> </thead> <tbody> <tr> <td>2015-16</td> <td>15.09.2016</td> <td>20 days</td> </tr> <tr> <td>2016-17</td> <td>13.11.2017</td> <td>22 days</td> </tr> <tr> <td>2017-18</td> <td>26.12.2018</td> <td>28 days</td> </tr> <tr> <td>2018-19</td> <td>10.12.2019</td> <td>25 days</td> </tr> </tbody> </table>	Year	Date on replies to Audit queries was furnished	Time taken to resolve the queries	2015-16	15.09.2016	20 days	2016-17	13.11.2017	22 days	2017-18	26.12.2018	28 days	2018-19	10.12.2019	25 days					
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7.	The date on which draft Audit Report was issued by Audit Authorities and time taken after receipt of Annual	<table border="1"> <thead> <tr> <th>Year</th> <th>Date on which draft Audit Report was issued by Audit Authorities</th> <th>Time taken after receipt of Annual Accounts</th> </tr> </thead> <tbody> </tbody> </table>	Year	Date on which draft Audit Report was issued by Audit Authorities	Time taken after receipt of Annual Accounts																	
Year	Date on which draft Audit Report was issued by Audit Authorities	Time taken after receipt of Annual Accounts																				

8.	Accounts;  The date on which the final Audit Report received by RMSA, Uttarakhand and time taken after issue of draft Report;	2015-16	27.08.2016	04 months 09 days
		2016-17	26.10.2017	04 months 11 days
		2017-18	14.11.2018	06 months 28 days
		2018-19	11.12.2019	25 days
9.	The date on which documents were got approved from the Competent Authority and time taken after finalization of Annual Report;	Year	Date on which final Audit Report received by RMSA	Time taken after issue of draft Report
		2015-16	24.10.2016	01 month 28 days
		2016-17	21.11.2017	27 days
		2017-18	26.12.2018	01 month 09 days
10	The date on which documents were taken up for translation & printing and the time taken for completing the task at each stage;	Year	Date on which documents were got approved from the competent Authorities	Time taken after finalization of Annual Report
		2015-16	25.12.2016	03 days
		2016-17	26.12.2017	02 days
		2017-18	15.11.2018	02 days
11	The date and time taken for sending the documents to the Ministry for being laid in House after the completion of printing work;	Year	The date on which documents were taken up for translation & printing	Time taken for completing the task
		2015-16	29.12.2016	01 month 03 days
		2016-17	30.12.2017	01 month
		2017-18	20.11.2018	25 days
12	The date of laying of the documents on the Table of the House and time taken by the Ministry in the process of laying of the document after receipt of the Annual Report and Audited Accounts from the RMSA, Uttarakhand.	Year	The date for sending the documents to the Ministry for being laid in House after the completion of printing work	time taken
		2015-16	25.09.2018	20 months & 28 days
		2016-17	25.09.2018	8 months & 27 days
		2017-18	04.12.2018	15 days
				(I)
		Year	The date of laying of documents in House.	time taken
		2015-16	22.07.2019	9 months & 28 days
		2016-17	11.02.2019	4 months & 17 days
		2017-18	22.07.2019	7 months & 18 days
		2018-19	Not laid	

**The extracts of the Minutes of sitting of the Committee on Papers Laid on The Table (2019-2020) held on 10 February, 2020**

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The Committee held its sitting on Monday, 10 February, 2020 from 1500 hours to 1600 hours in Committee Room 'C', Parliament House Annexe, New Delhi.

**PRESENT**

**Shri Shyam Singh Yadav** - **Chairperson**

**MEMBERS**

2. Shri Shafiqur Rahman Barq
3. Shri Margani Bharat
4. Dr. A. Chellakumar
5. Shri Pallab Lochan Das
6. Shri Chowdhury Mohan Jatua
7. Shri Raja Amareshwara Naik
8. Shri Jamyang Tsering Namgyal
9. Smt. Aparupa Poddar
10. Shri S. Ramalingam
11. Shri Saptagiri Ulaka
12. Shri Ashok Kumar Yadav

**SECRETARIAT**

1. Shri B.Srinivas Prabhu - Joint Secretary
2. Shri Kushal Sarkar - Director
3. Shri Munish Kumar Rewari - Additional Director
4. Shri R.K. Chaudhary - Under Secretary

**REPRESENTATIVES OF MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF SCHOOL EDUCATION AND LITERACY)**

1. Sh. Amit Khare - Secretary
2. Sh. Maneesh Garg - Joint Secretary

- |    |                   |   |                 |
|----|-------------------|---|-----------------|
| 3. | Ms. L.S. Changsan | - | Joint Secretary |
| 4. | Sh. Sachin Sinha  | - | Joint Secretary |

**REPRESENTATIVES OF THE RASHTRIYA  
MADHYAMIK SHIKSHA ABHIYAN (RMSA), UTTARAKHAND**

- |    |                      |   |                                   |
|----|----------------------|---|-----------------------------------|
| 1. | Dr. Mukul Kumar Sati | - | Additional State Project Director |
| 2. | Ms. Amita Joshi      | - | Finance Controller                |
| 3. | Mr. Sanjeev Joshi    | - | Asst. State Project Director      |

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2. At the outset, the Hon'ble Chairperson welcomed the Members to the sitting of the Committee.

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5. Thereafter, the Committee then called the representatives of the Ministry of Human Resource Development (Department of School Education and Literacy); Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Uttarakhand; Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Uttar Pradesh; Sarva Shiksha Abhiyan(SSA)-Haryana Prathmik Shiksha Pariyojana Parishad, Haryana and Sarva Shiksha Abhiyan(SSA), Universalisation of Elementary Education Mission (UEEM), Delhi.

6. The Chairperson welcomed the representatives of the Ministry, RMSA, SSA and UEEM to the sitting of the Committee and explained the purpose of convening the meeting. The Chairperson also explained to the witnesses about the provisions of Direction 58 of Directions by the Speaker, Lok Sabha regarding confidentiality of the proceedings.

7. At first, the Secretary of the Ministry during evidence admitted that there is a delay in laying of the documents on the Table of the House. It was apprised to the Committee that in the year 2019, they had worked very fast and the main reason for delay in laying of the documents was delay in audit.

8. The Additional SPD of the RMSA, Uttarakhand stated that as far as the years 2015-16 and 2016-17 are concerned, it was delayed due to schools are situated in remote



areas. There are around 2317 inter-intermediate and high schools, which are located at a distanced remote areas so there was a slight delay in reporting them. This time we are trying our best to lay the documents on stipulated time period.

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12. Thereafter, the Hon'ble Chairperson thanked the representatives of the Ministry; RMSA, UK; RMSA, UP; SSA, Haryana and UEEM, Delhi for useful discussion in connection with examination of the subject.

The witnesses then withdrew.

15. A copy of the verbatim proceedings of the sitting of the Committee has been kept on record.

**The Committee then adjourned.**

**EXTRACT OF THE MINUTES OF THE THIRD SITTING OF THE  
COMMITTEE ON PAPERS LAID ON THE TABLE HELD ON 28<sup>TH</sup> JANUARY, 2021  
(2020-2021)**

The Committee sat on Thursday, 28<sup>th</sup> January, 2021 from 1100 hours to 1320 hours in Committee Room "D", Parliament House Annexe , New Delhi.

***PRESENT***

Shri Ritesh Pandey - **Chairperson**

***MEMBERS***

2. Shri Shafiqur Rahman Barq
3. Shri S.Ramalingam,
4. Shri Saptagiri Ulaka
5. Shri Ashok Kumar Yadav

**SECRETARIAT**

- |    |                         |                       |
|----|-------------------------|-----------------------|
| 1. | Smt. SumanArora         | - Joint Secretary     |
| 2. | Smt. B. Visala          | - Director            |
| 3. | ShriMunish Kumar Rewari | - Additional Director |
| 4. | Shri R.K. Chaudhary     | - Under Secretary     |

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**XX                      XX                      XX                      XX**

2. At the outset, the Chairperson welcomed the Members to the sitting of the Committee.
3. Thereafter, the Committee took up the following five draft Reports (original) for consideration-
  - viii. Delay in laying of the Annual Report and Audited Accounts on the Chandigarh Industrial and Tourism Development Corporation Limited (CITCO);

- ix. Delay in laying of the Annual Report and Audited Accounts on the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), U.P.;
- x. Delay in laying of the Annual Report and Audited Accounts on the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Uttarakhand;
- xi. Delay in laying of the Annual Report and Audited Accounts on the Sarva Shiksha Abhiyan(SSA) Universalisation of Elementary Education Mission (UEEM), Delhi and
- xii. Delay in laying of the Annual Report and Audited Accounts on the Sarva Shiksha Abhiyan(SSA), Haryana Prathmik Shiksha Pariyojana Parishad, Haryana.

After deliberations, the Committee adopted all the five draft Reports without any modifications.

4. The Committee authorized the Hon'ble Chairperson to present these Original Reports in the Parliament.

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**The Committee then adjourned.**

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